

given sufficient funds by the Film Finance Corporation in comparison to other language films, and if so, the reasons therefor? and

(b) the basis on which these loans are sanctioned?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) No, Sir Till March 31, 1973, the Film Finance Corporation sanctioned loans to 14 films, including 10 documentaries, in Gujarati language

(b) Loans are sanctioned by the Film Finance Corporation on the merits of each application irrespective of language/State consideration

Setting up of Small-scale Industries in Backward Areas of Gujarat

560 SHRI PRABHUDAS PATEL

SHRI P M MEHTA

Will the Minister of **INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY** be pleased to state

(a) whether Gujarat Government have planned a new strategy to diversify the industrial growth in the State as a part of the Fifth Plan Programme

(b) if so, whether the strategy envisage the setting up of scores of small-scale industrial units in underdeveloped areas

(c) whether the State Government have requested the Union Government to allot more funds for implementing these urgent plans, and

(d) if so, whether Centre has assured the State Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b) The Government of Gujarat has prepared "The

Approach Paper on the Fifth Plan" and "Prospective Plan of Gujarat 1974-84" which spell out the strategy for the development of industries during the Fifth Plan period in these documents, a special emphasis has been laid on the development of underdeveloped areas through the dispersal of industries and the establishment of Small-Scale Industries

(c) and (d) Draft Fifth Plan proposals of the Government of Gujarat have not yet been received by the Planning Commission

Discussions with friendly countries on Economic Cooperation in Fifth Plan

561 SHRI PRABHUDAS PATEL

SHRI R V SMAMINATHAN

Will the Minister of **PLANNING** be pleased to state

(a) whether Planning Commission has completed series of discussions with friendly countries to tie up the arrangements for economic cooperation in terms of Fifth Plan requirements

(b) if so, whether any assessment has been made as to the extent of technical and other assistance to be made available to India by these countries, and

(c) the names of the countries with which discussions took place and the extent to which each country has assured assistance in the implementation of the fifth five year plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) to (c) Discussions have been held so far with friendly countries, like the USSR, Czechoslovakia, Poland, Hungary, Romania, G D R, Nepal, Bangladesh and Iraq to assess the scope for economic cooperation with these countries during the Fifth Plan period and on a long term basis. As a result of these discussions, the various fields offering scope for such cooperation

have been broadly identified. These include different sectors of the economy like agriculture, industry, transport and power, in addition to scientific and technological collaboration. Detailed studies have been initiated at the technical level to define more concretely the nature and extent of collaboration in the identified fields.

Incidents of Robbery, Murder and Rape in Delhi

562. SHRI JHARKHANDE RAI:
SHRI P. G. MAVLANKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several incidents of robbery, rape and even murder involving three-wheeler Scooter Drivers and other crimes have been reported from different parts of the capital during the last six months;

(b) whether the Police have made investigation into these incidents; and if so, the results thereof; and

(c) the measures taken to prevent the recurrence of such incidents in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). A statement showing the incidents of murder, robbery and rape involving three wheeler scooter drivers for the period from 1st January, 1973 to 30th June, 1973 and the result of investigations made by the Police in these cases is laid on the Table of the House. [Placed in Library. See No. LT-5185/73].

(c) The following measures have been taken to prevent the recurrence of such incidents:—

- (i) Regular checking of three wheeler drivers is being carried out.
- (ii) Verification of antecedents of three wheeler drivers and

suspected anti-social elements is being carried out.

(iii) Strict enforcement of conditions for issue of permit issued to scooter drivers.

(iv) Queue system has been introduced at Delhi Main and New Delhi Railway Stations, according to which the auto rickshaws are made to part in two rows in parking bays. The drivers are made to pick-up passengers on first come first serve basis, irrespective of their destination. Similar system has been adopted at the Inter-State Bus Terminus.

(v) Special raids are being conducted by the Police round the clock against the violations being committed by auto rickshaw drivers.

Deaths in Orissa due to Malnutrition

563. SHRI SUKHDEO PRASAD VERMA: Will the Minister of PLANNING be pleased to state:

(a) whether his attention has been drawn to the remarks of the Deputy Chairman of the Orissa Planning Board which appeared in the *Times of India*, dated the 22nd June, 1973 about 4 lakh malnutrition deaths in Orissa; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) State Government of Orissa alone can indicate the correctness or otherwise of the estimate of 4 lakh people facing death owing to malnutrition in the State published in the *Times of India* dated the 22nd June, 1973. We have no such information so far. As far as general malnutrition is concerned, it is common almost